

**GOVERNMENT OF INDIA**  
**MINISTRY OF ENVIRONMENT AND FORESTS**

**RAJYA SABHA**

**QUESTION NO 21.12.2009**

**ANSWERED ON**

**GOVERNMENT APPROACH ON INTERNATIONAL CONFERENCE ON CLIMATE CHANGE**

3425

SHRI LALIT KISHORE CHATURVEDI

Will the Minister of COAL AND ENVIRONMENT AND FORESTS be pleased to state :-

- (a) whether the developed countries have urged for reconsideration on Kyoto protocol in the international conference on climate change to be held in Copenhagen in December;
- (b) whether Government had strongly opposed this request along with other developing countries in the dialogue with UNFCCC;
- (c) whether his Minister had proposed through a letter, to unite with G-20 against this protest;
- (d) if so, the details thereof; and
- (e) whether India's commitment and reputation is not at stake?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a) & (b) The developed countries though agreeing to the Bali Action Plan at the 13th Conference of Parties to the United Nations Framework Convention on Climate Change (UNFCCC) in December 2007, have often urged to dump the Kyoto Protocol. India and many other developing countries have strongly opposed this move and instead have asked developed countries to take deeper emission reduction commitments as per the requirements of Article 3.9 of the Kyoto Protocol.

(c) to (e) The Minister for Environment & Forests has been interacting with his counterparts including members of G-77 & China and G-20 and our approach has been anchored in the United Nations Framework Convention on Climate Change (UNFCCC), Kyoto Protocol (KP) and Bali Action Plan (BAP).